

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

DA 811/97 (UNLISTED)

Date of order : 15.7.97.

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

ALOKE KUMAR HITE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.Kalyan Sarkar, counsel.

For the respondents: NONE.

O R D E R

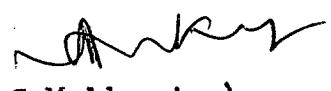
This is filed as an unlisted motion to-day.

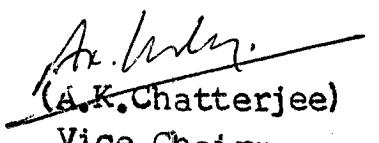
This Application be listed for hearing regarding admission on 29.7.97. The petitioner shall forthwith serve copies of the Application together with annexures upon all the respondents, if not already served, who may file reply by the date fixed.

Meanwhile, on hearing the 1d.counsel for the petitioner and on perusal of the Application and annexures and in view of urgency, we direct that the respondents, particularly the respondent no.2 herein, shall hold supplementary interview for the petitioner in the post of Lift Khalasi on such date as may be fixed by him within 3 weeks from this date but the result thereof shall not be published without leave of this Court. This Interim Order shall continue till the next date.

Order passed this day shall be communicated by the petitioner to all the respondents.

Plain Copy to the 1d.counsel for the petitioner.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.